

CODING SHEET
IN THE HIGH COURT OF ORISSA: CUTTACK
CHAPTER-VI, RULE - 28
REVIEW PETITION ARISING OUT OF WRIT PETITION
(To be filled by the Registry)

Case Type _____ No. _____ of _____ Date of Registration _____

D. No. _____ Date of Presentation _____

(To be filled by the Counsel for Petitioner in black ink)

Case Type: **RVWPET NO.** _____ **/ 2014**

Petitioner (s): Swarup Kumar Nayak and 2 others

Home District: Koraput **Sex (M /F):** Male **Age:** 56

O.P.(s): State of Odisha & 3 others.

Counsel for Petitioner
with State Bar Council Enrolment No., E.Mail Id / Phone No./ Mobile No. if any _____
Mr. Ramachandra Lenka, Advocate, O. E. No. 112 of 2004, E. Mail: rcl_adv.gmail.com, M: 9672133225.

Counsel for Opposite Party
with State Bar Council Enrolment No., E.Mail Id / Phone No. / Mobile No. if any _____

Subject matter / Act: Orissa Prevention of Land Encroachment Act, 1972.

Order sought to be reviewed

Case Type: W.P. (C) No. _____ Year 2013

Date of Judgment 23.12.2013 passed by Hon’ble Mr. Justice.....
Hon’ble Mr. Justice.....

Passing Officer

Sd.
(Mr. Ramachandra Lenka, Advocate)
Signature and full name of
the Party / Advocate for
.....

(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)

Nature of Disposal _____ By _____

Date of Disposal _____

Court Master / P.A.